

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.11.2023 AT After Court-1 hearings

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/266/2022 IA (IBC)/1006/2022 IA (IBC)/783/2023 IA (IBC)/782/2023 IA (IBC)/833/2023 IA (IBC)/834/2023 in CP(IB) No.166/7/HDB/2019
NAME OF THE COMPANY	Suryajyothi Spinning Mills Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Suryajyothi Spinning Mills Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/782/2023 & IA (IBC)/783/2023

Present: Ld. Counsel Ms. Sandhya Rani for the Respondent.

G. Madhusudhan Rao, Liquidator.

Ld. Counsel for the Respondent prays time for filing of counter. Prayer is allowed.

Matter is adjourned to 22.12.2023.

Let all these IA (IBC)/266/2022, IA(IBC)/1006/2022, IA (IBC)/833/2023, IA(IBC)/834/2023 be listed before the regular bench. **Matter is adjourned to 22.12.2023.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)